

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE AND BANKING
NEW DELHI; THE 4th June, 1977.

NOTIFICATION
INCOME TAX

NO. 1804(F.No.404/126/77-ITCC): In pursuance of sub-clause(iii) of clause (44) of section 2 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby makes the following amendment in the notification of the Government of India in the Department of Revenue and Insurance No.352 (F.No.404/110/74-ITCC) dated 21st June, 1974 namely:-

In the said notification, for the letters and words "S/Shri B.D.Chaturvedi, S.S.Sharma, S.P.Singh and P.N.Mago" the words and letters "S/Shri B.D.Chaturvedi, S.S.Sharma and S.P.Singh" shall be substituted.

Sd/-
(H.VENKATARAMAN)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

The Manager,
Government of India Press,
New Delhi.

No.1804(F.No.404/126/77-ITCC)

Copy forwarded to:-

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2. All Directors of Inspection including DI(O&MS), New Delhi.
3. The Comptroller & Auditor General of India, New Delhi.
4. The Chief Secretary, Government of Uttar Pradesh, Lucknow.
5. The Accountant General, Uttar Pradesh, Allahabad.
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HINDI OFFICER (ADMN.)

DIRECTORATE OF INSPECTION (RS&P)

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PABUJA
16/6/77

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